श्री मोहन धारिया: सभापति सहोदय, भारतीय लोक दल के लिए उन्होंने जो मांग की है वह हमारे विचाराधीन है मगर मैं यह भी कहना चाहता हूं जितनी पार्टियां उसमें इकट्ठा हुई है उसके श्राधार पर हम कुछ नहीं कर सकते हैं। उनके साथ कितनी जनता है श्रीर कितने मैम्बर्स श्राफ पालियामेट है वह भी ख्याल में लाएंगे, नहीं तो यहा दिल्ली में तमाम श्रीखल भाग्तीय इंस्टीट्यूणंस पैदा होते हैं, सभी को लेने लगेंगे तो जनता के लिए कोई मकान नहीं होगा।

श्री राजनारायण : हमारा जवाब नही स्राया, भारतीय लोक दल के संबंध में । हमारा प्रश्न था भारतीय लोक दल के विधायक और एम० पी० लोगों के बारे में । जनता की अगर आप देखेंगे तो काग्रेस से दम-गना, बीस-गना जनता हमारे साथ पाएंगे, यानी भारतीय लोक दल मे । हमारा निवेदन यह है कि ग्रखिल भारतीय ग्रंग्रेजी हटाग्रो सम्मेलन यह एक संस्था है, ग्रंखिल भार-तीय दाम बाधो सम्मेलन यह एक संस्था है, श्रीखल भार-तीय जाति तोड़ो सम्मेलन यह एक सस्था है, ग्रखिल भार-तीय हिमालय बचाग्रो सम्मेलन यह एक संस्था है, ग्रीर ये सारी मंस्थाम्रो का नाम डा० राम मनोहर लोहिया भ्रीर ससोपा के साथ जड़ा हुआ था। अब हम लोग उन्ही सस्थाय्रों को चला रहे है। लेकिन एक भी दफतर हमको नहीं मिला, बार बार लिखने के बावजद। मै माननीय मन्नी जी में निवेदन करूगा उन संस्थाग्रों के बारे में दिल्ली में कार्यालय देने की व्यवस्था करे।

श्रो करूप नाथ : ग्रादश्णीय सभापित महोदय, लोक दल के पास दसमुख है यह मान लिया जाए।

MR. CHAIRMAN: Let the hon. Minister reply.

श्री मोहत धारिया: यह सरकार की नीति है . .

श्री राजनारायण: ग्रमल में कल इनको इन्दिरा जी ने बुलाया था ग्रीर कहा था कि राजनारायण जब बोलने हैं तो क्यों नहीं बीच में टोकने हो।

श्री मोहन धारिया: सभापित महोदय, यह सरकार की नीति है कि राजनैतिक दलों के साथ जो ग्रन्छी सामा-जिक सम्याएं हमारे मुल्क में काम करती है उनके लिए ग्रगर कुछ जगह देने की सभावना हो या कोई हाउसिग ग्रकमोडेशन देने की सभावना हो तो हम जरूर कोशिश करते हैं, मगर यह मैंग्टि पर किया जाता है। ग्रगर कोई ग्रन्छी संस्था हो, रिजस्टर्ड हो, ग्रन्छा काम करती है, तो उसके लिए हम जरूर विचार करेंगे।

C.G.H.S. doctors working in Manipur

*589. SHRI I.T. SINGH: Will the MINI-STER OF HEALTH AND FAMILY PLAN-NING be pleased to state:

- (a) the number of doctors of the Central Government Health Services who are working at present in Manipur;
- (b) the number of doctors amongst them who are in the specialist's grades GIM I and GIM II separately and how many of them are holding confirmed posts under the C.G.H.S. or working on ad hoc basis;
- (c) whether the Manipur Government have requested the Central Government for converting the posts from the C.G.H.S. to the Manipur Health Service; and
- (d) if so, whether any option was given to the C.G.H.S. doctors and how many of them had opted State service?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH) (a) to (d) A statement is laid on the Table of the Sabha,

Statement

- (a) According to available information, 81 C.H.S. Doctors are working under the Govt, of Manipur.
 - (b) The information is as below :--

	Reg	ular	Ad-hoc	Total
	Perma- nent	Tempo- rary		
Specialists	F	3	5	9
Grade				
G.D.O. Gr	1 12	4	4	20
G.DO. Gr.	II 4	45	3	52
				81

- (c) With the coming into operation of the North Eastern Areas (Re-organisation) Act, 1971 from 21-1-1972 the Central Health Service posts under the Govt. of Manipur have ceased to be C.H.S. posts and the C.H.S. Officers who were in position on that date are being treated as on deputation to the Govt. of Manipur.
- (d) The Manipur Health Service has not yet been constituted. As soon as the service is constituted, options will be given to Central Health Service Doctors either to continue in the Central Health Service or to join the State Health Service.

SHRIIT, SINGH. My question is quite simple and the answer is also very simple Even then I would like to draw the attentior of the hon. Minister to one aspect of service conditions of doctors. Since the grant o

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Statehood to Manipur on 21-1-72, the Central Health Service posts under the Government of Manipur have ceased. This is very important because before 21-1-72 Manipur was a Union erritory. Now it is a State, the Central Health Service and the State Medical Service are in a mess in Manipur. After the attainment of Statehood, one regional medical college was also opened. There is one general iospital at Imphal. The regional medical college and the General hospital at Imphal are one, and the Medical Directorate is a separate one. So, there is bifurcation of Services and this creates more problems for State Health Services. Here also it is said in the Statement—

	R	egular	Ad-ho	e T	l'otal	
	Perma- nent		Tempo- rary			
Specialists			·			
Brade		1	3	5	9	
3.D.O. Gr.	I	12	4	4	20	
3.D.O. Gr.	П	4	45	3	52	

The trouble before the Health Services will be that there will be no co-ordination and o-operation if it is allowed to continue. At he moment, there is the Central Health Service ut at the same time the Manipur Health ervice is not yet constituted. A lot of consision is going on as so many doctors are holding temporary and ad-hoc posts. So, I do ot understand why these ad-hoc posts should ot be made permanent as soon as possible under C.H.S. before 21-1-75 I would also ke to know from the hon, Minister wheher the Government of Manipur has drawn by specific attention regarding posts for the regional medical college also.

DR. KARAN SINGH: As the hon. Itember has pointed out, Manipur was a nion territory; on the 21st January, 1972, it scame a State. At that time, along with the otification of the Statehood, we also notified at the doctors from the Central Health rivice who were working in Manipur would; considered to be on deputation for three ears.

Now three years are finishing on 21-1-75, so happens that this morning the Director of ledical Services, Manipur, was here and I scussed the matter with him Manipur is still talising its proposal for their Manipur Health trvice. I am writing to the Manipur State

requesting them to finalise this quickly because otherwise after this date there is going to be problem.

Secondly, with regard to the Regional Medical college in Manipur this is designed to look into the requirements of the whole North Eastern region. There are certain problems of which I am aware. I am in touch with the Governor who is the Chairman of the North Eastern Regional Council and we are certainly looking into any problem that might arise in that area.

SHRI I. T. SINGH: Sir, the Manipur Regional Medical College is located in Imphal and is meant to cater to the requirements of Tripura, Mizoram, Meghalaya, Arunachal and Nagaland. At the same time there are certain rules which should be applicable to the Manipur Regional Medical College as prescribed by the All-India Medical Council for the appointment of teaching staff. Now there is a little trouble for shortage of staff. Most of the employees who have been working there in the Central Health Services on deputation who are also Master degree holders are working in the teaching staff. But they are no thaving the requisite qualifications which they are supposed to possess for serving as Lecturers or Assistant Professors, Associate Professors or Professors May I know whether the Government of Manipur has urged the Central Government for relaxation of certain rules to enable them to serve at the Medical College in the teaching staff as Central Health Service employees, otherwise, later on the Medical Council of India will definitely say that the requisite qualification was not possessed by them and, therefore, the Medical College may not be given recognition and for no fault of theirs, the students will suffer? May I know whether the hon'ble Minister's attention has been drawn by the Manipur Government to this specific aspect?

DR. KARAN SINGH: Sir, the qualifications of the people working in medical colleges are governed by the Medical Council of India and I am afraid it will not really be possible to relax them because we are interested in employees but, more than that, we are interested in the students, who study there. If the qualifications are diluted and you get people who are not upto the required qualifications, I do not think the people of either Manipur or the North Eastern region will in any way gain. However, I can assure the hon'ble Member that within

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the perimeters laid down by the Medical Council of India we will certainly try and look sympathetically into it.

SHRI I. T. SINGH: This is the third year since the Medical College is functioning. In admission there should be a uniform pattern approved by the Medical Council of India. Will the Central Government investigate whether the Government of Manipur has admitted students on political considerations?

MR. CHAIRMAN: No more. You have already put two supplementaries. Next question.

†ग्रामीण क्षेत्रों मे जीवनदायी श्रौषिधयों का उपलब्ध होना

387. श्री जगदीश प्रसाद माष्र : ै श्री सुत्रमध्यम् स्वामी : डा० रामकृपाल सिंह : श्री ग्री३म प्रकाश त्यागी :

क्या स्वास्थ्य ग्रीर परिवार नियोजन मन्त्री यह बनाने की कृपा करेगे कि दूरस्थ जनजानीय, पहाडी ग्रीर ग्रामीण क्षेत्रों में गरीब लोगों की सस्ती दरों पर ग्रासानी से जीवनदायी ग्रीषधियों को उपलब्ध कराने के सम्बन्ध में सरकार द्वारा क्या कदम उठाये गये हैं श्रथवा उठाये जाने का विचार है ?

§[Availability of life saving drugs in rural areas

*387. SHRI JAGDISH PRASAD MATHUR:

SHRI SUBRAMANIAN SWAMY: DR. RAMKRIPAL SINHA: SHRI O. P. TYAGI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the steps Government have taken or propose to take to make life saving drugs easily available at cheap rates to the poor people in the far-off tribal, hilly and rural areas?

स्वास्थ्य ग्रीर परिवार नियोजन मन्त्री (डा॰ कर्णसिंह):एक विवरण सभाषटल पर रख दिया गया है।

विवरण

मानकों के अनुकूल उजित दामों पर दवाइयां बनाने की एक योजना पांचवी पंचवर्षीय योजना में मम्मिलित कर दी गई है। इस योजना के प्रन्तर्गत लगभग 100 दवाइयों की एक सूची तैयार कर दी गई है जिनको निर्माण करने ग्रीर देहात में चिकित्मा संबंधी सहायता पहुंचाने वाली प्रमुख एजेसियों ग्रथीत् प्राथमिक स्वास्थ्य केन्द्रों व उप केन्द्रों के जिर्ये लोगों को देने पर विचार किया जाएगा। इस योजना के लिए पाचवी योजना में 5 करोड रुपये रखे गए है।

पाचनी योजना में न्यूनतम ब्रावश्यकता कार्यक्रम के अन्तर्गत श्रीषधियों के लिए रखी गई राशि को बढ़ा कर प्रत्येक प्राथमिक स्वास्थ्य केन्द्र के लिए 12,000 श्रीर उपकेन्द्र के लिए 2,000 स्पर्य कर दी गई है।

†[THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): A statement is laid on the Table of the Sabha.

Statement

A scheme for the production of standard drugs at reasonable prices has been included in the Fifth Five Year Plan. Under this scheme, a list of about 100 drugs has been drawn up which would be considered for manufacture and supply to the masses through the Primary Health Centres and Sub-Centres which are the main agencies to provide medical relief in the rural areas. An allocation of Rs. 5 crores has been earmarked for this scheme in the Fifth Plan.

Under the Minimum Needs programme in the Fifth Plan, the provision for drugs has been increased to Rs. 12,000/- at the level of the Primary Health Centre and Rs. 2,000/- at the level of the Sub-Centre.]

श्री जगदोश प्रसाद मायुर: श्रीमन्, मै सरकार की इम नीति के सम्बन्ध में जानकारी चाहूंगा कि गांवों में भीर मुख्य रूप से उन गांवों में, जिस तरह के गांवों से भाप स्वयं ग्राते हैं, वहां पर नकली दवाइयों का बहुत प्रचलन होता है। दूसरी बात यह है कि सरकार ने खराब ग्राधिक स्थिति के कारण इन क्षेत्रों में ग्रभी तक डाक्टरों की व्यवस्था नहीं की है जिसके कारण वहा पर ववैक्स ज्यादा तादाद में पहुंच गए हैं ग्रीर साथ ही साथ नकली दवाइया भी पहुंच गई है ग्रीर लाइफ सेविंग्स इंग्स का पहुंचना ग्रमम्भव हो गया है जिसके कारण वहा के लोगों को तरह तरह की किठनाइयों का सामना करना पड़ता है। ग्रभी हाल ही में ग्रापने कंमलटेटिव कमेटी के प्रन्दर कुछ सुझाव दिए है, तो क्या मरकार उन सुझावरों को इन इलाकों में कार्यान्विन करने की दृष्टि से कोई योजना रखती है?

[†] Transferred from the 2nd December, 1974.

The question was actually asked on the floor of the House by Shri Jagdish Prasad Mathur.

^{§ []} English translation

^{† []} English translation.